

by the Madras Port Trust during 1989-90

(c) whether Madras Port Trust owns heavy equipments like cranes, fork lifts, tractor and tractor heads to handle containers; and

(d) if not, whether such equipments are taken on lease from private agencies/companies and if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATION (SHRI K.P. UNNIKRISHNAN): (a) The number of clearing and forwarding Agents licensed to function under Custom House Agents Licensing Regulations at Madras Port is 262.

(b) No amount was paid by the Madras Port Trust to these Agents during 1989-90. They are directly paid by the principal consignees or consignors.

(c) Yes

(d) No such equipment was hired from private agencies/companies by the Madras Port Trust.

Container Leasing/lines Agencies in Madras Port

596. SHRI ERA ANBARASU: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of Container Leasing and Container Lines agencies operating in Madras Port; and

(b) the total amount paid to them towards leasing charges by the Madras Port Trust during 1989-90?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATION (SHRI K.P. UNNIKRISHNAN): (a) There are 37 Container Lines and 13 Container Leasing agencies operating in Madras Port.

(b) No amount was paid by Madras Port Trust towards leasing charges during 1989-90.

Anti-National and Secessionist Activities in Jammu and Kashmir

597. SHRI KAMAL CHAUDHRY:
SHRI UTTAM RATHOD:
SHRI KALP NATH RAI:
SHRI KARIA MUNDA:
SHRI RAM LAL RAHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether anti-National and secessionist activities have increased in Jammu and Kashmir recently;

(b) if so, the number of civilians, police, military and para-military personnel killed, injured and kidnapped by terrorists and anti-National elements during the last three months separately;

(c) the number of terrorists and anti-National elements arrested and killed during the same period and whether Pakistani hand is found or suspected to be involved in the matter; and

(d) if so, the details thereof and steps taken to curb it?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (d). Information is being collected from the State Government and will be laid on the table of the House.